

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SI.A. No. 156782/2019 in Civil Appeal Nos. 8933-8934/2017

RAJASTHAN HIGH COURT

Appellant

VERSUS

VED PRIYA & ANR.

Respondents

(FOR EARLY HEARING)

Date : 18-10-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant

Mr. Sunil Kumar Jain, AOR
Mr. Abhishek Jain, Adv.
Ms. Anusha Agarwal, Adv.

For Respondents

Mr. Atul Jha, Adv.
Mr. Ranbir Singh Yadav, AORUPON hearing the counsel the Court made the following
O R D E R

This is an application for early hearing of the appeals.

List the appeals in the month of February, 2020 before the appropriate Bench.

The application is accordingly disposed of.

(Deepak Guglani)
Court Master(Anand Prakash)
Court Master